

Schedule II
(See para 14)

IPA CERTIFICATE

We have a valid IPA agreement with the _____
(Name of Issuing Company/Institution)

2. We have verified the documents viz., board resolution and certificate issued
by Credit Rating Agency submitted by _____
(Name of the Issuing Company/Institution)

and certify that the documents are in order. Certified copies of original documents are
held in our custody.

3.* We also hereby certify that the signatures of the executants of the attached
Commercial Paper bearing Sr. No. _____ dated _____ for
Rs. _____ (Rupees _____)
(in words)

tally with the specimen signatures filed by _____
(Name of the issuing Company/Institution)

(Authorised Signatory/Signatories)
(Name and address of Issuing and Paying Agent)

Place :

Date :

* (Applicable to CP in physical form)